



The Calcutta Gazette

Extraordinary

Published by Authority

FRIDAY, FEBRUARY 24, 1939.

PART I

Orders and Notifications by the Governor of Bengal, the High Court,
Government Treasury, etc.

GOVERNMENT OF BENGAL.

HOME DEPARTMENT.

Constitution and Elections.

NOTIFICATIONS.

No. 211A.R.—24th February 1939.—Whereas His Majesty the King Emperor has been graciously pleased by Commission under the Royal Sign Manual to appoint His Excellency Sir Robert Neil Reid, K.C.S.I., K.C.I.E., to act as Governor of Bengal until His further pleasure shall be signified, it is hereby notified that His Excellency Sir Robert Neil Reid has, on the afternoon of this day, taken the prescribed oaths and entered upon the duties of his office.

By order of the Governor,

E. N. BLANDY,

Secy. to the Govt. of Bengal.

No. 212A.R.—24th February 1939.—The following document is published for general information:—

“GEORGE R. I.”

GEORGE THE SIXTH by the Grace of God of Great Britain Ireland and of the British Dominions beyond the Seas King Defender of the Faith Emperor of India.

To Our Trusty and Well Beloved Sir ROBERT NEIL REID
Knight Commander of Our Most Exalted Order of the Star of India
Knight Commander of Our Most Eminent Order of the Indian Empire
Member of Our Indian Civil Service Our Governor of Assam.

GREETING:

We do by this Our Commission under Our Sign Manual appoint you the said Sir Robert Neil Reid to act as Our Governor of Bengal until Our further pleasure shall be signified.

GIVEN at Our Court at St. James's this twenty-third day of February 1939 in the Third year of Our Reign.

BY HIS MAJESTY'S COMMAND,

ZETLAND.

By order of the Governor,

E. N. BLANDY,

Secy. to the Govt. of Bengal.